

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO.5332
TO BE ANSWERED ON 28.03.2018**

Lawyers Pleading their Own Cases

5332. SHRI KAUSHAL KISHORE

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether several lawyers are pleading their cases themselves in the court in the fraud cases related to duping of people by making false promises for jobs in the Supreme Court/High Courts and the complaints with regard to their frauds are pending with the Law Commission and Bar Council for cancellation of their licences.
- (b) if so, the details thereof, case-wise; and
- (c) the reasons for not cancelling their licences in this regard ?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND
CORPORATE AFFAIRS**

(SHRI P.P. CHAUDHARY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.